

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1120 of 2019**

**IN THE MATTER OF:**

Goutam Kumar Roy & Ors.

...Appellants

Versus

Dooteriah & Kalej Valley  
Tea Estates Pvt. Ltd. & Ors.

...Respondents

**Present**

**For Appellants:           None.**

**For Respondents:       Ms. Shruti Agarwal and Mr. Saurabh Chaudhary,  
Advocates for Respondent No.3.**

**Mr. Partha Sil and Mr. Tavish B. Prasad, Advocates  
for Respondent No.4.**

**ORDER**

**29.01.2020**       There is no representation on behalf of Appellants.

Post the Appeal awaiting appearance of the Appellants on  
**26<sup>th</sup> February, 2020** under the same caption.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)